IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 216
(IB)-3428(ND)2019
IA/1300/2021

IN THE MATTER OF:
M/s. Northern Power Erectors Limited. ... Applicant/Petitioner

Vs.

M/s. Bharat Heavy Electricals Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)

SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
Mr. Sameer Rastogi, Ms. Megha Purohit, Advocates for OC/Applicant, Mr. Sameer Rastogi, Advocate for Petitioner, Mr. A.K. Roy for Respondent

ORDER

Renotify this case on 15.09.2021

(T.S. SINGH)
COURT OFFICER

Ashwani